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ITEM NO.43

COURT NO.9

SECTION IIIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2012  
CC 16249/2012

(From the judgment and order dated 30/04/2012 in ITA No.123/2002 of The  
HIGH COURT OF JUDICATURE AT ALLAHABAD)

MRITUNJAY SHARMA

Petitioner(s)

VERSUS

C.I.T AGRA

Respondent(s)

With IA No. 1 (Condonation of delay in filing SLP)

Date: 19/11/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK  
HON'BLE MR. JUSTICE H.L. GOKHALE

For Petitioner(s) Mr. Braj Kishore Mishra, Adv.  
Mr. Siddharth Arya, Adv.  
Mr. Vijay Kumar, Adv.  
Ms. Aparna Jha, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

| List the matter on Monday, the 26th November, 2012 in view of the letter |  
| circulated. |  
| Counsel for the petitioner shall file the additional affidavit as directed |  
| vide this Court's order dated 24th September, 2012, in the meanwhile. |

| [KALYANI GUPTA]  
| COURT MASTER

| | [SHARDA KAPOOR]  
| | COURT MASTER